

Average income of farmers

†2. DR. KIRODI LAL MEENA : Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether any data on a farmer's average monthly/yearly income is available at National or State level in the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the method adopted for calculating farmers' average income and how a farmers' is defined?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The average monthly income of agricultural households in the country is estimated by National Sample Survey Office (NSSO) through the 'Situation Assessment Survey of Agricultural Households' conducted from time to time. The last such Survey was conducted by NSSO during its 70th round with reference to the agricultural year July 2012-June 2013. As per the Survey results, the average monthly income per agricultural household from all sources is estimated to be ₹ 6,426/-. State-wise average monthly income per agricultural household is given in the Statement (*See* below).

(c) Under the Survey, NSSO conducted door to door visit of the agricultural households covered under the sample frame. The schedule of enquiry for the Survey was designed to collect detailed information on receipts and expenses of household's farm and non-farm businesses to arrive at their income from these sources. The estimated income includes income from salary/wages, net receipt from cultivation, animal farming and non-farm business.

For the purpose of this Survey, an agricultural household was defined as a household receiving total value of produce of more than ₹ 3000/- from agricultural activities and having at least one member self-employed in agriculture either in the principal status or in subsidiary status during the last 365 days. These agricultural activities include cultivation of field crops, horticultural crops, fodder crops, plantation, animal husbandry, poultry, fishery, piggery, bee-keeping, vermiculture, sericulture, etc.

†Original notice of the question was received in Hindi.

Statement

*Average Monthly Income per Agricultural Household as per 'Situation
Assessment Survey of Agricultural Households 2013'*

State	Average Monthly Income (in ₹)
1	2
Andhra Pradesh	5979
Arunachal Pradesh	10869
Assam	6695
Bihar	3558
Chhattisgarh	5177
Gujarat	7926
Haryana	14434
Himachal Pradesh	8777
Jammu and Kashmir	12683
Jharkhand	4721
Karnataka	8832
Kerala	11888
Madhya Pradesh	6210
Maharashtra	7386
Manipur	8842
Meghalaya	11792
Mizoram	9099
Nagaland	10048
Odisha	4976
Punjab	18059
Rajasthan	7350
Sikkim	6798

1	2
Tamil Nadu	6980
Telangana	6311
Tripura	5429
Uttarakhand	4701
Uttar Pradesh	4923
West Bengal	3980
Group of UTs	8568
ALL-INDIA	6426

Source: NSSO

Note: Income includes salary/wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business.

Timely payment of MSP to farmers

3. SHRI DEREK O BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether farmers are still not able to repay their loans due to not receiving the MSP on time;
- (b) if so, the details of disbursement of MSP to farmers in 2017-2018 and 2018- 2019, crop-wise and State-wise; and
- (c) the measures taken by Government to safeguard the interest of the farmers?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Sir, there is no such information.

(b) Does not arise. However, the crop-wise and State-wise details of the procurement made from farmers at MSP in 2017-18 and 2018-19 are at Statement-I, Statement-II, Statement-III, Statement-IV and Statement-V (*See below*). For these procurements, farmers have been granted MSP for their produce.

(c) In order to ensure MSP to farmers an umbrella scheme of “Pradhan Mantri Annadata Aay SanraksHan Abhiyan” (PM-AASHA), comprising Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS), pilot of Private Procurement and Stockist Scheme (PPSS) and existing schemes of Department of Food & Public Distribution and Ministry of Textiles are being implemented by the Government.